1909

†[THE MINISTER OF INTERNATIO-NAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) 10½ days from Bombay to Odessa.

(b) and (c) The matter is being examined.]

## दिल्ली में पाये जाने वाले प्रावारा कुत्तों श्रीर गीवडों का समाप्त किया जाता

\*३१० श्री नवार्बासह चौहान: क्या स्वास्थ्य मंत्रो यह बताने की कृपा करेंगी कि:

- (क) क्या सरकार ने राजधानी में पाये जाने वाले गोदड़ों ग्रीर ग्रावारा कुत्तों को समाप्त करने की कोई योजना बनाई है:
- (ख) यदि हां, तो यह योजना क्या है श्रीर यह किस प्रकार कार्यान्वित की जा रही है; श्रीर
- (ग) राजवानी में गीदहों श्रीर श्रावारा कुत्तों की श्रन्मानित संख्या कितनी है भौर पिछले पाच वर्षों में कितने कुत्ती, श्रीर गीदडों को भारा जा चुका है?

## †[Wiping out Stray Dogs and Jackals IN DELHI

\*310. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of HEALTH be pleased to state:

- (a) whether Government have formulated any scheme to wipe out jackals and stray dogs from the capi-
- (b) if so, what are the details of the scheme and how it is being implemented; and

(c) what is the estimated number of jackals and stray dogs in the capital and how many dogs and jackals have been killed during the last five years?]

## स्वास्थ्यय मंत्री (डा० सुशीला नायर):

(क) ग्रीर (ख) ग्र.वारा कुत्तों की नई दिल्ली नगपालका श्रीर दिल्ली नगर निगम समाप्त करता है। गीदड़ों को समाप्त करने की कोई योजना नहीं बनाई गई है; तथापि नई दिल्ली नगरपालिका के अन्तंगत क्षेत्र में नगरपालिका का स्टाफ गीदडों को मारता है।

(ग) राजधानी में श्रावारा कुत्तीं श्रीर गीवडों की संख्या ज्ञात नहीं है। नई दिल्ली नगरपलिका के क्षेत्र में लगभग २.५०० तथा नगर निगम के क्षेत्र में लगभग पन्द्रह हजार से बीस हजार श्रावारा क्लो प्रति वर्ष समाप्त किये जा रहे हैं। गत पांच वर्षों में नई दिल्ली नगरपालिका के क्षेत्र में ५६१ गीदड भारे गये।

†[THE MINISTER OF HEALTH (DR. Sushila Nayar): (a) and (b) Stray dogs are destroyed by the New Delhi Municipal Committee and the Municipal Corporation of Delhi. No scheme to wipe out jackals has been formulated. However, in the area under the New Delhi Municipal Committee jackals are shot down by the staff of the Committee.

(c) Number of stray dogs and jackals in the capital is not known. About 2,500 stray dogs in the area of the New Delhi Municipal Committee and about 15,000—20,000 in the Corporation area are being destroyed every year. The number of jackals shot in the New Delhi Municipal Committee area in the last five years is 861.]

MEMORANDUM FROM TITANIUM WORK-ERS' UNION, TRIVANDRUM

\*316, Dr. A, SUBBA RAO: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether the Government of India have received a memorandum from the Titanium Workers' Union, Trivandrum regarding the proposal for de-nationalisation of the Titanium Products Ltd.;
- (b) if so, what are the main arguments raised by the Union against the proposed de-nationalisation; and
- (c) whether the Government of India have replied to the memorandum and if so, what is the reply?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) Yes, Sir.

- (b) The main point made by the Workers' Union was that it would be against the basic policy of Government to hand over Travancore Titanium Products Limited, a public sector undertaking, working satisfactorily to a private party.
- (c) No, Sir. It was understood from the Kerala Government that they had not taken any decision to hand over the factory to the private sector.

EXAMINATION OF FILM ACTORS AND ACTRESSES BY CUSTOMS OFFICIALS

- \*318. SHRI BABUBHAI M. CHINAI: Will the Minister of Finance be pleased to state:
- (a) whether it is a fact that some prominent actors and actresses of the Indian screen while returning from

Venice recently were examined at the Bombay port by the Customs officials;

- (b) if so, whether any foreign currency and articles were seized from them; and
- (c) if the answer to part (b) above be in the affirmative. whether any action has been taken against them?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): (a) to (c) The baggage of a number of Indian film artistes returning from abroad was examined recently by the Bombay Customs authorities. The Government of India have no definite information as to whether any of them had been to Venice. Foreign articles and currency were seized from some of these artistes. Necessary action has been or is being taken against the concerned persons.

## विदव बेंक से ऋष

\*३२५. श्री नवार्बासह सौहान : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि विश्व बेंक ने हाल ही में एक नियम बनाया है जिम से उन देशों को ऋण नहीं दिया जायगा जो सभी सूत्रों से विदेशी मुद्रा से प्राप्त ग्राय का दस प्रतिशत श्रथवा उससे श्रधिक भाग ऋण सेवा में प्रयोग में लाते है; ग्रौर
- (ख) यदि एसा है, तो भारत पर इस नियम का क्या प्रभाव पड़ने की संभावना है ?

\*[LOANS FROM WORLD BANK

- \*325. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of Finance be pleased to state.
- (a) whether it is a fact that the World Bank has recently framed a rule according to which loans will not

<sup>†[ ]</sup> English translation.